Will the Minister of FINANCE be pleased to state:

(a) whether the financial companies styling as tree plantation units which have collected over Rs. 10000 crores within just four years do have any expertise in plantation;

(b) what are the activities of such companies;

(c) whether Government have verified their antecedents before giving them permission to collect money; and

(d) whether promises made by these units are reasonable; if so, under what standard Government propose to regulate their activities?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) to (d) Such companies collectively known as plantation or tree companies collect money from the public against allotment of teak/other such items with regard to plantation activities as stated by them.

No Government permission is required to start such collection of money under the existing provisions of the Companies Act, 1956. Accordingly, details of technical expertise are not required to be filed.

The Ministry of Environment and Forests has in April, 1996 constituted a Committee to study the growth rate and economics of commercial plantations in this regard.

The Working Draft of the Companies Bill submitted by the Working Group has incorporated a wider definition of 'Securities' to cover 'units' issued by plantation companies with a view to regulating them. The Government is likely to introduce the new Companies Bill in the current Session of Parliament in this regard.

वित्त मंत्रालय के आर्थिक कार्य विभाग में भारतीय आर्थिक सेवा के पद

699. **श्री चुन्नीलाल चौधरी** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क)वित्त मंत्रालय के आर्थिक कार्य विभाग में भारतीय आर्थिक सेवा के कितने हैं,

(क) कुल पदों में से कितने प्रतिशत पद विभागीय पदोन्नति के माध्यम से भरे जाते हैं,

(ख) विभागीय पदोन्नति के माध्यम से भरे जाने वाले पदों पर अनुसूचित जातियों के कितने अभ्यर्थियों की नियुक्ति हुई हैं, और

(ग) क्या अनुसूचित जातियों के लिए आरक्षित कोटा पूरी तरह से भर लिया गया हैं, यदि नहीं, तो इसके क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री सतपाल महाराज) : (क) वित्त मंत्रालय के आर्थिक कार्य विभाग में भारतीय आर्थिक सेवा के 37 पद हैं।

(ख) कुल पदों में से 78 प्रतिशत पद प्रोन्नति द्वारा भरे जाते हैं।

(ग) और (घ) भारतीय आर्थिक सेवा में भर्ती और प्रोन्नति में आरक्षण का प्रावधान सम्पूर्ण संबंर्ग के लिए किया जाता हैं, जिसके पद 20 विभिन्न विभागों/मंत्रालयों में हैं, अतएवं अनुसूचित जाति के उम्मीदवारों के लिए पदों की संख्या किसी विभाग के लिए विशेष रूप से चिह्न्ति नहीं की गई हैं। तथापि, भारतीय आर्थिक सेवा के अधिकारियों को प्रोन्नति में आरक्षण सामान्य नियमों के अनुसार दिया जाता हैं और भारतीय आर्थिक सेवा के लिए आरक्षण कोटा पूर्ण रूप से भरा हुआ हैं।

Effects of globalisation/economic liberalisation

700. SHRI ASHOK MITRA: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the widespread discontent in western Europe with the excesses of economic liberalisation, particularly for its contribution to the slackening of growth and decline in employment opportunities;

(b) whether it is a fact that the Indian experience with globalisation is not dissimilar; and

(c) in view of Government's determination to persist with the policy of economic liberal'sation, measures proposed to be adopted to protect the incomes and earnings of the vast majority of the country's population?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL